

Shri Satya Narayan Sinha: Several reminders have been sent to them. There is a procedure adopted in the Department for culling out assurances from the debates. So, this is the position more or less.

Mr. Speaker: I would ask the Committee on Assurances to examine this: what has been laid and what remains, and then to make a report to me by the next session.

ANNUAL REPORT OF ASHOKA HOTELS,
AND REVIEW BY GOVERNMENT THEREON,
AND

ANNUAL REPORT OF JANPATH HOTELS,
AND REVIEW BY GOVERNMENT THEREON.

The Deputy Minister in the Ministry of Health (Shri P. S. Naskar): Sir, on behalf of Shri Mehr Chand Khanna, I beg to lay on the Table a copy each of the following papers:—

- (1) (i) Annual Report of the Ashoka Hotels Limited, New Delhi, for the year 1964-65, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-5342/65].

- (2) (i) Annual Report of the Janpath Hotels Limited, New Delhi, for the year 1964-65, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 6179A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-5343/65].

NOTIFICATIONS UNDER KERALA MOTOR VEHICLES RULES AND ANNUAL REPORT OF CENTRAL ROAD TRANSPORT CORPORATION, LTD., NEW DELHI.

Shri P. S. Naskar: On behalf of Shri Raj Bahadur, I beg to lay on the Table:

- (1) a copy of the following Notifications making certain amendments to the Kerala Motor Vehicles Rules, 1961, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, read with clauses (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala:—
 - (i) S.R.O. No. 394/65 published in Kerala Gazette, dated the 2nd November, 1965.
 - (ii) S.R.O. No. 402/65 published in Kerala Gazette dated the 9th November, 1965. [Placed in the Library. See No. LT-5344/65].
- (2) a copy of Annual Report of the Central Road Transport Corporation Limited, New Delhi, for the year 1964-65; along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-5345/65].

ANNUAL REPORT OF INDIAN DRUGS AND PHARMACEUTICALS.

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagasan): I beg to lay on the Table a copy each of the following papers:— [Shri Alagasan]

- (i) Annual Report of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1964-65, along with the